

12. In the result, appeals of the assessee are partly allowed for statistical purposes.

Order dictated and pronounced in the open court on 18/02/2026.

Sd/-
(मधुसूदन सावडिआ)
(MADHUSUDAN SAWDIA)

लेखा सदस्य/ **ACCOUNTANT MEMBER**

Sd/-
(जार्ज माथन)
(GEORGE MATHAN)

न्यायिक सदस्य / **JUDICIAL MEMBER**

दिनांक Dated 18/02/2026

Shri P.K.Mishra, sr PS.

आदेश की प्रतिलिपि अग्रेषित/Copy of the Order forwarded to :

1. **The appellant :** Bidya Bharati Educational Trust,
Block -3/4A, BMC Bhawani Enclave, Sahid Nagar,
Bhubaneswar
2. प्रत्यर्थी / The Respondent- ITO (Exemption),
Bhubaneswar
3. आयकर आयुक्त(अपील) / The DDL/J CIT(A), Chandigarh
4. आयकर आयुक्त / CIT , **Cuttack**
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, **कटक** / DR, ITAT,
Cuttack
6. गार्ड फाईल / Guard file.

सत्यापित प्रति //True Copy//

आदेशानुसार/ BY ORDER,

(Assistant Registrar)
आयकर अपीलीय अधिकरण, कटक/ITAT, **Cuttack**

12. In the result, appeals of the assessee are partly allowed for statistical purposes.

Order dictated and pronounced in the open court on 18/02/2026.

Sd/-
(मधुसूदन सावडिआ)
(MADHUSUDAN SAWDIA)

लेखा सदस्य/ **ACCOUNTANT MEMBER**

Sd/-
(जार्ज माथन)
(GEORGE MATHAN)

न्यायिक सदस्य / **JUDICIAL MEMBER**

दिनांक Dated 18/02/2026

Shri P.K.Mishra, sr PS.

आदेश की प्रतिलिपि अग्रेषित/Copy of the Order forwarded to :

1. **The appellant :** Bidya Bharati Educational Trust,
Block -3/4A, BMC Bhawani Enclave, Sahid Nagar,
Bhubaneswar
2. प्रत्यर्थी / The Respondent- ITO (Exemption),
Bhubaneswar
3. आयकर आयुक्त(अपील) / The DDL/J CIT(A), Chandigarh
4. आयकर आयुक्त / CIT , **Cuttack**
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, **कटक** / DR, ITAT,
Cuttack
6. गार्ड फाईल / Guard file.

सत्यापित प्रति //True Copy//

आदेशानुसार/ BY ORDER,

(Assistant Registrar)
आयकर अपीलीय अधिकरण, कटक/ITAT, **Cuttack**

12. In the result, appeals of the assessee are partly allowed for statistical purposes.

Order dictated and pronounced in the open court on 18/02/2026.

Sd/-
(मधुसूदन सावडिआ)
(MADHUSUDAN SAWDIA)

लेखा सदस्य/ **ACCOUNTANT MEMBER**

Sd/-
(जार्ज माथन)
(GEORGE MATHAN)

न्यायिक सदस्य / **JUDICIAL MEMBER**

दिनांक Dated 18/02/2026

Shri P.K.Mishra, sr PS.

आदेश की प्रतिलिपि अग्रेषित/Copy of the Order forwarded to :

1. **The appellant :** Bidya Bharati Educational Trust,
Block -3/4A, BMC Bhawani Enclave, Sahid Nagar,
Bhubaneswar
2. प्रत्यर्थी / The Respondent- ITO (Exemption),
Bhubaneswar
3. आयकर आयुक्त(अपील) / The DDL/J CIT(A), Chandigarh
4. आयकर आयुक्त / CIT , **Cuttack**
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, **कटक** / DR, ITAT,
Cuttack
6. गार्ड फाईल / Guard file.

सत्यापित प्रति //True Copy//

आदेशानुसार/ BY ORDER,

(Assistant Registrar)
आयकर अपीलीय अधिकरण, कटक/ITAT, **Cuttack**

12. In the result, appeals of the assessee are partly allowed for statistical purposes.

Order dictated and pronounced in the open court on 18/02/2026.

Sd/-
(मधुसूदन सावडिआ)
(MADHUSUDAN SAWDIA)

लेखा सदस्य/ **ACCOUNTANT MEMBER**

Sd/-
(जार्ज माथन)
(GEORGE MATHAN)

न्यायिक सदस्य / **JUDICIAL MEMBER**

दिनांक Dated 18/02/2026

Shri P.K.Mishra, sr PS.

आदेश की प्रतिलिपि अग्रेषित/Copy of the Order forwarded to :

1. **The appellant :** Bidya Bharati Educational Trust,
Block -3/4A, BMC Bhawani Enclave, Sahid Nagar,
Bhubaneswar
2. प्रत्यर्थी / The Respondent- ITO (Exemption),
Bhubaneswar
3. आयकर आयुक्त(अपील) / The DDL/J CIT(A), Chandigarh
4. आयकर आयुक्त / CIT , **Cuttack**
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, **कटक** / DR, ITAT,
Cuttack
6. गार्ड फाईल / Guard file.

सत्यापित प्रति //True Copy//

आदेशानुसार/ BY ORDER,

(Assistant Registrar)
आयकर अपीलीय अधिकरण, कटक/ITAT, **Cuttack**